



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION CAUSE LIST FOR HEARING DATED 10/10/2022
BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAME / OPPONENTS NAME	MOBILE	SIGN
1	1450036	726242	G.RAMJI & S.MAJUMDAR & CO	QUEEN PHARMACEUTICAL S PVT.LTD VS NOVARTIS AG		
2	1457800	726193	A.PRABHAKARA REDDY	SELVARAK SUGUMAR VS ARISTO PHARMACEUTICAL S LTD		
3	772236	157979	V.RAVI & DANIEL & GLADYS ADANIEL ADVOCATE	MICRO LABS LTD VS CADILA HEALTHCARE LTD		
4	1442258	724756	CHANDRAKANT M JOSHI & Y.J.TRIVEDI & CO	SHRI.N.H.BHASKAR REDDY VS JIVRAJ TEA LTD		
5	1442254	724757	CHANDRAKANT M JOSHI & Y.J.TRIVEDI & CO	SHRI N.H. BHASKAR REDDY VS JIVRAJ TEA LTD		
6	1238790	190110	ASHOK KUMAR J.DAGA & A.V. NATHAN ASSOCIATES	MR.GANSPATH SINGH VS SINGH MEHSNDI INDUSTRIES		
7	3933823	1004812	K.RADHAKRISHNAN NAIR & TYAGI CERTIFICATION	SAJEEV ANTONY VS PAPPU FARISHTA		
8	1005323	161795	BAGYA RAGAVAN & LALL & SETHI	N.RANGARAO & SONS PVT.LTD & ESTEE LAUDER COSMETICS LTD		
9	714524	130607	L.S. DAVER & CO & MOHAN ASSOCIATES	BAKETLITE HYLAM LTD & BAKELITE AG		



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S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAMES / OPPONENT NAMES	MOBILE	SIGN
1	1459413	725524	HARI KRISHNA HOLLA & DEPENNING & DEPENNING	KARNATAKA ANTIBIOTICS AND PHARMEACEUTIC ALS LTD VS BOMBAY CHEMICALS PVT.LTD		
2	1459413	725109	HARI KRISHNA HOLLA	KARNATAKA ANTIBIOTICS AND PHARMEACEUTIC ALS LTD VS VBH LIFE SCIENCE LTD		
3	1458568	725107	C.DANIEL & GLADYS	FOURRTS (INDIA) LABOURATORIES PVT.LTD VS VHB LIFE SCIENCE LTD		
4	1499441	725096	P.H.ARVIND PANDIAN HARI SHANKAR MANI & S.MUKUN & S.ARCHANA	S.YOGARATNAM VS SARAVANA STORES		
5	1496263	725030	DASWANI & DASWANI & TONY CHACKO	DINTO DOMINIC V. VS OM OIL & FLOUR MILLS LTD		
6	1038073	724918	RAO &RAO & DEPENNING & DEPENNING	SANNIHITA EWWICS LTD VS UNIVERSAL CABLES LTD		

7	1490728	724639	L.R. SWAMI & CO & SUMMIT AGGARWAL & MANCHANDA ASSOCIATES	M.R.SABITA VS PARAS TRADING COMPANY		
8	1050140	196991	L.R. SWAMI CO & P.K.ARORA ADVOCATE	A.DEVENDERAN VS SUN PRODUCTION		
9	1415981	725260	RAO & RAO & ASHOK KUMAR J.DAGA	G.TIRUPALAI AH VS POLYPIPES		
10	1512420	725248	V.RAVI ADVOCATE & DEPENNING & DEPENNING	MR.NITHESH SURANA VS DAIICHI SANKYO COMPANY LTD		
11	1496779	725163	MOHAN ASSOCIATES & W.S.KANE & CO	XOMOX SANMAR LTD VS MATRIX TELECOM PVT.LTD		
12	1458546	725161	C.DANIEL & GLADYS & PRATIMA YEZARKAR	FOURRTS (INDIA) LABORATORIES PVT.LTD VS INDOCO REMEDIES LTD		
13	1344245	725156	R.V.R. ASSOCIATES & MR.V.GOPALAKISHNA	BHARATH KUMAR REDDY VS KARNATAKA CO OPERATIVE MILK PRODUCTS FEDERSTION LTD		
14	1458198	724982	MR.G. RAMJI & R.K.DEWAN & CO	RHINE BIOGENICS PVT.LTD VS NUTRINE CONFECTIONERY COMPANY LTD		



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**OPPOSITION CAUSE LIST FOR HEARING DATED 12/10/2022
BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAMES / OPPONENT NAMES	MOBILE	SIGN
1	1077755	192640	R.V.R. ASSOCAITES & SUN PHARMACEUTICALS LTD & S DIWAKAR	HETERO DRUGS LIMITED VS SUN PHARMACEUTICALS LTD		
2	1106484	179160	S.S.RANA & CO & L.R.SWAMI & CO	M.KRISHNASAMY VS ACTION SHOES PVT.LTD		
3	1106484	169580	L.R.SWAMI & CO & SURESH & CO	M.KRISHNASAMY VS SOM FRAGRANCES PVT.LTD		
4	733751	133720	BONAFIED INTELLECTUAL PROPERTY SOLUTIONS & MOTHER DAIRY FRUIT & VEGETABLES LTD	VARKEY PETER VS ANAND AND ANAND		
5	1054219	194448	FEBIN JAMES ADVOCATE	THE TRINITY PHARMACEUTICALS (INDIA)PVT.LTD VS SYNCOM HEALTHCARE LTD		
6	1415963	725263	RAO & RAO & ANAND & ANAND	APPLE INSULATED WIRES PVT.LTD VS APPLE INC		
7	1442518	725264	R.K.DEWNA& CO & REMFY & SAGAR	SURANA FASHION PVT.LTD VS H & M HENNES & MAURITZ AB,		

8	1455184	725268	INPRO TRADE MARK SERVICES	S.M.JAICHANDRAN IYAR VS SUN PHARMAEACEUTICAL INDUSTRIES LTD		
9	1455184	725517	Y.J.TRIVEDI & CO & INPRO TRADE MARK SERVICES	S.M.JAICHANDRAN IYAR VS RECKIT BENKISER HEALCARE INDIA LTD		
10	1454350	725280	GUDWILL & GUDWILL & RAO &RAO	A.S.SUDHAKARAN NAIR VS CENTUARY FIBRE PLATES PVT.LTD		
11	1470675	725278	AMBA CONSULTANCY SERVICES & RAO & RAO	Y.L.KANTHA RAO & SRI KRISHNA TRADERS		
12	1452683	725326	RAO & RAO & R.V.R ASSOCIATES	CHADA SRIDHAR VS GENIX PHARMA LTD		
13	1457581	725327	APR ASSOCIATES & Y.J.TRIVEDI & CO	M/S CERA-CHEM PVT.LTD VS CERA SANITARY WARE LTD		
14	1185559	179217	DEPENNING & DEPENNING & MADAMSER & CO	FCI S A VS MEX SWITCHGEARS LTD		
15	1074842	190210	K&S PARTNERS & MOHAN ASSOCIATES	TITAN INDUSTRIES LTD VS KANISHK JEWELLERY		



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1	1417368	725495	GUDWIL & GOODWILL & V.G.PAULKAR & P.C.N.RAGUPATHY	KERALA AYURVEDA PHARMACY LTD VS CIPLA LTD		
2	1470391	725426	DEPENNING & DEPENNING	MRS.NAZEERA BEGUM VS AVAYA INC		
3	1418660	725394	S.BALAJANAKI & S.ARCHANA	T.L.V. PADMAVATHI VS SRI VIJAYA KRISHNA STORES		
4	1466925	725332	A.V.NATHAN ASSOCIATES	H.SHYAM SINGH VS SINGH MEHANDI INDUSTRIES		
5	1493945	726093	INPRO TRADE MARK SERVICES & W.S.KANE & CO	IMPERIAL SPIRITS INTERNATIONAL LTD VS TILAKNAGAR INDUSTRIES LTD		
6	1493945	725335	INPRO TRADE MARK SERVICES & RAO & RAO	IMPERIAL SPIRITS INTERNATIONAL LTD VS RHIOZOME DISTILLERIES PVT.LTD		
7	1493946	725336	INPRO TRADE MARK SERVICES & RAO & RAO	IMPERIAL SPIRITS INTERNATIONAL LTD VS RHIOZOME DISTILLERIES P		

8	1493943	725334	INPRO TRADE MARK SERVICES & RAO & RAO	IMPERIAL SPIRITS INTERNATIONAL LTD VS RHIOZOME DISTILLERIES PVT.LTD		
9	1493943	725888	INPRO TRADE MARK SERVICES & REMFY & SAGAR	IMPERIAL SPIRITS INTERNATIONAL LTD VS CHINA KHIM LEE FOOD INDUSTRIES PTE.LTD		
10	1481171	725337	L.R. SWAMI & CO & SHUKLA TRADE MARK COMPANY	SHRRISHTI HEALTHCARE PRODUCTS (INDIA) PVT.LTD VS STADMED PVT.LTD		
11	1404702	725351	RAO & RAO & ARJUN T. BHAGAT	T.MOHAN VS ASHOK MADHUSADAN BHAT		
12	1498481	725424	S.MAJUMDAR & CO & DEPENNING & DEPENNING	ISSAR PHARMEACEUTICALS PVT.LTD VS ESSAR INVESTMENT LIMITED		
13	1463353	725503	ARORA REGISTRATION SERVICE & ASHOK KUMAR J. DAGA	J.DHARAMCHAND JAIN VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		
14	1417997	725516	S.BALAJANAKI & Y.J.TRIVEDI & CO	GEETHA RAJ VS KAMRON LABORATORIES LTD		
15	1467283	725521	L.R. SWAMI & CO & ASHOK KUMAR J.DAGA	PYRAMID TRADES (INDIA) PVT.LTD & SURESH INDUSTRIES		

